

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No.87 of 2015 (SZ)**

**Applicant(s)**

Mr. Ramakrishnan. N.  
Kollampara P.O.,  
Kasargod District.

**Respondent(s)**

Vs. The Union of India, rep. by the  
Secretary, MoEF & CC, New Delhi  
and 8 others.

**Legal Practitioners for Applicant(s)**

M/s. Rajan Vishnuraj

**Legal practitioners for respondent(s)**

Mrs. Me. Saraswathy for R-1  
Mrs. Rema Smrithi for R-2 to R-6  
Mr. K.R. Harin for R-7  
M/s. King & Partridge for R-9

Note of the Registry	Orders of the Tribunal
Order No. 38	<p>Date: 21<sup>st</sup> December, 2017</p> <p>Application is listed for final arguments.</p> <p>Learned counsel appearing for the applicant and the respondents pray time for arguments.</p> <p>List the matter for final arguments on 06.02.2018.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>